

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.-3
CA(CAA)- 123/ND/2020

IN THE MATTER OF:

DR. LAL PATHLABS LIMITED and R S Stone

....APPELLANT

SECTION

U/s 230-232

Order delivered on 23.12.2020

CORAM:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Appellant : Mr. Tarun Dua, Mr. Anant Garg Advocates
For the OL :
For the RD :

ORDER

Let the matter be listed before the Regular Bench on 28.01.2021.

- Sd -
(DR. DEEPTI MUKESH)
MEMBER (J)